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Crl.A.No. 1057 OF 1998  
ITEM No.104

Court No.5

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1057 OF 1998

STATE OF A.P.Appellant (s)

VERSUS

R. JEEVARATNAM Respondent (s)

(With office report)

Date : 21/07/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. A.D.N. Rao, Adv.  
Mr. B.V. Balram Das, Adv.

For Respondent (s)Mr. Mahendra Anand, Sr.Adv.  
Mr. S. Sadasiva Reddy, Adv.  
Mrs. S. Usha Reddy, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. A.D.N. Rao, learned counsel appearing for the Appellant-State commenced his arguments at 3  
.05 P.M. and concluded at 4.00 P.M. The matter remained part-heard.

(K.K. Chawla)  
Court Master

(Jasbir Singh)  
Court Master